

SPECIAL BENCH
COURT - I

O-247

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/295(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	AMIT BHAR VS SANJAY HIMGHAR PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr.Abhidipto Tarafdar, Adv.] For the petitioner
Ms.Triptimoy Talukdar, Adv.]

Mr.Sayantana Bose, Adv.] For the Respondent
Mr. Rajarshi Dutta, Adv.]
Mr. Shounak Mukhopadhyay, Adv.]
Ms. Manisha Das, Adv.]

O R D E R

1. Ld.Counsel on both sides present.
2. Rejoinder to the Reply affidavit be filed within a period of two weeks.
3. List this matter on **04/09/2024**.

D. ARVIND
Member (Technical)

BIDISHA BANERJEE
Member (Judicial)

PJ